

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4337  
TO BE ANSWERED ON 21.03.2018**

**LOSS OF REVENUE DUE TO ENCROACHMENTS**

**† 4337. SHRI RAM CHARAN BOHRA:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the main features of policy governing management and use of railway land;**
- (b) the total area of encroached land got freed by the Railways during the last three years and the current year, zone-wise;**
- (c) whether the Railways has assessed the loss of revenue due to encroachment of its land during the above period; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI RAJEN GOHAIN)**

**(a) to (d) A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 4337 BY SHRI RAM CHARAN BOHRA TO BE ANSWERED IN LOK SABHA ON 21.03.2018 REGARDING LOSS OF REVENUE DUE TO ENCROACHMENTS**

**(a) to (d): Land is acquired for railway projects viz. new lines, doublings, gauge conversions, Railway production units etc., through State Government. Land which is already public property and in which no interest of private persons exist, is also taken on lease or transferred to the Railways for execution of Railway Projects. As on 31.03.2017, the total land available with the Railways is approximately 4.76 lakh hectare, out of which approximately 4.25 lakh hectare is under railway track & yard, structures & buildings which include workshops & production units also and under allied usages which also include afforestation. Approximately, 0.51 lakh hectare land is vacant, and mostly it is in the form of narrow strips along the tracks, which is required for servicing and maintenance of track, bridges and other railway infrastructure and approximately 862.00 hectares (0.18%) land is under encroachment. This vacant land is also utilized for execution of various infrastructural projects for meeting future growth needs of Railways which include projects like doubling/tripling and traffic facilities works, etc. Railway's operations also necessarily require development of ancillary logistic support/infrastructure such as bulk oil installations & oil depots, steel yards, concrete sleeper plants, coal dumps, private sidings, connectivity to ports and other infrastructure, commercial plots, vending stalls, etc. for which**

**land is leased/licensed. The vacant land, which is not required by Railways for its immediate operational needs, is utilized in the interim period for commercial development through Rail Land Development Authority, wherever feasible, in order to mobilize additional financial resources. The details of land retrieved after removing encroachments during the last three years (2014-15, 2015-16 & 2016-17) and the current year (up to January 2018), zone-wise, are as under:-**

<b>Zonal Railway</b>	<b>Land (Area in Hectares) retrieved during the last three years and the current year</b>
<b>Central</b>	<b>1.92</b>
<b>Eastern</b>	<b>0.76</b>
<b>East Central</b>	<b>1.93</b>
<b>East Coast</b>	<b>5.60</b>
<b>Northern</b>	<b>7.28</b>
<b>North Central</b>	<b>0.21</b>
<b>North Eastern</b>	<b>0.21</b>
<b>Northeast Frontier</b>	<b>48.58</b>
<b>North Western</b>	<b>0.51</b>
<b>Southern</b>	<b>1.74</b>
<b>South Central</b>	<b>1.79</b>
<b>South Eastern</b>	<b>11.04</b>
<b>Southeast Central</b>	<b>11.89</b>
<b>South Western</b>	<b>0.00</b>
<b>Western</b>	<b>0.12</b>
<b>West Central</b>	<b>2.24</b>
<b>Production units</b>	<b>0.00</b>
<b>TOTAL</b>	<b>95.82</b>

**At certain locations, encroachments cause bottlenecks and safety hazards in train operations and difficulties in track maintenance which at times affects the line capacity and the throughput which ultimately affects the revenue of Railways which may not be feasible to assess.**

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